

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **07th** day of **September**, 2018

Present :

Hon'ble Mr. Rakesh Sagar Jain, Member-J

Original Application No.330/01748/2015

Ram Chandra aged about 72 years, S/o Late Devi Charan Resident of 6 Karanpur, Allahabad.

.....Applicants.

By Advocate -Shri S. Lal

V E R S U S

1. Union of India through Secretary to the Ministry of Personnel, PG & Pensions, Department of Pension & Pensioners' Welfare, 3rd Floor, Lok Nayak Bhawan, Khan Market, New Delhi.
2. Union of India through Defence Secretary, Ministry of Defence, Govt. of India, South Block, New Delhi -110011.
3. Director General, E M E, EME Directorate, Army Headquarters, DHQ PO, New Delhi - 110011.
4. Officer Commanding, Station Workshop, EME, Vikramaditya Road, New Cantt., Allahabad.
5. Chief Controller of Defence Accounts (Pension), Draupadighat, Allahabad.

..... **Respondents**

By Advocate : Shri Jai Singh

O R D E R

Learned counsel for the applicant seeks withdrawal of the OA as he has been issued PPO vide letter dated 27.04.2018 and seeks to challenge the PPO, which has been placed on record.

Learned counsel for the respondents has no objection. Accordingly, the applicant is permitted to withdraw this OA with

liberty to file a fresh OA in accordance with law. Accordingly, the OA is dismissed as withdrawn.

Member-J

RKM/